

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 7

Imphal, the 1st October, 2013

Hon'ble the Chief Justice has been pleased to nominate Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur, as one-man Committee of the High Court of Manipur, to oversee better and effective implementation of the provisions to juvenile Justice (Care and Protection and Children) Act, 2000, and the Juvenile Justice (Care and Protection of Children) Rules, 2007, in the State of Manipur.

By Order,

Sd/-

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/JB/2007/Estt(Pt)/9861-80

Dtd. 1. 10. 2013.

Copy to :

1. The Chief Secretary , Government of Manipur.
2. The Principal Secretary (Home), Government of Manipur.
3. The Principal Secretary (Social Welfare), Govt. of Manipur.
4. The Secretary (Law), Government of Manipur.
5. The District & Sessions Judge, Manipur East.
6. The District & Sessions Judge, Bishnupur.
7. The District & Sessions Judge, Manipur West.
8. The District & Sessions Judge, Thoubal.
9. The Chief Judicial Magistrate
10. The Joint Registrar (Judl. & Bench), High Court of Manipur.
11. The Joint Registrar (Admn./ PM & P), High Court of Manipur.
12. The Deputy Registrar (Judl.) High Court of Manipur.
13. The Deputy Registrar (Admn./PM & P)/CPC, High Court of Manipur for uploading the above notification in the official website.
14. The Principal Secretary to Hon'ble the Chief Justice.
15. The Assistant Registrar, I/II/III, High Court of Manipur.
16. The Library -cum- Research Officer, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
18. The Superintendent, High Court of Manipur.
19. Order Book/Guard File/Concerned File.
20. Notice Board.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR